

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Re-assignment of Review Petitions pending disposal before the High Court Wing Jammu to various Hon'ble Division Benches.

ORDER


No: 127 /RJ/HCWJ/2026

Dated: 29.04.2026

With a view to ensure speedy disposal of the Review Petitions pending disposal in the High Court Wing, Jammu, pertaining to the Division Bench which have arisen out of the judgments/orders passed by the Hon'ble Judges who have since demitted the office due to retirement, transfer, or elevation to the Hon'ble Supreme Court of India, Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to reassign the aforesaid Review Petitions to the Hon'ble Division Benches-I & II as per the details tabulated herein below;

S.No.	Name of the Hon'ble Judges/ Benches	Cases assigned
1.	Before the Hon'ble Division Bench -I	As per Annexure-"A" appended herewith.
2.	Before the Hon'ble Division Bench -II	

By Order.



(Registrar Judicial)
High Court of J&K and Ladakh
Jammu
29/04/26

No: 1012- 1018 /RJ/HCWJ/2026

Dated: 29.04.2026

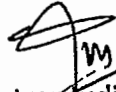
Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr. Justice _____
for kind information of their Lordships.
- ✓ 4. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In charge Library, High Court of J&K and Ladakh Jammu, for information and keeping the record of the same.
6. Joint Registrar, Division Bench Section, for information and necessary action.
7. Order file.


Registrar Judicial
Registrar Judicial
High Court of J&K and Ladakh
Jammu
29/04/26

"Annexure -A"

S.No	Case Type	No	Year	TITLE OF THE CASE	ASSIGNED TO
1	RPLPA	1	2015	MOHINDER KUMAR VS. UNION OF INDIA AND ORS.	DB-I
2	RP	35	2022	SUDARSHAN KOHLI TH. VISHAL KOHLI VS. BUILDING OPERATION CONTROLLING AUTHORITY MUNICIPAL AREA JAMMU	DB-II
3	RP	60	2024	U.T. OF J&K AND ANR. VS. DHARMARTH COUNCIL AND ANR.	DB-I
4	RP	76	2024	NATIONAL HIGHWAY AUTHORITY OF INDIA AND ORS. VS. WELFARE COMMITTEE NAUGRAN PRITHIPUR	DB-I
5	RP	7	2025	U.T. OF J&K AND AND ORS. VS. DALEEP KUMAR AND ORS.	DB-I
6	RP	18	2025	U.T. OF J&K AND ORS. VS. SANJEEV MEHTA AND ORS.	DB-I


 Registrar Judicial
 High Court of J&K and Ladakh
 Jammu VR